

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 424/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Ambalal Patel & (05) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (04)Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkataramu Reddy	Advocate	9542239039	V. V. 

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.S.V. Sathya	Advocate	G.S.V. Sathya @ Jamar 7207207219	
S. Mahesh Kumar	Advocate		S. Mahesh Kumar 

2, 3 & 4

**ORDER**

Counsels representing both sides are present. Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged. Put up the matter on 30.08.2019.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

AS